

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB) No.504/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Scrapes (India) -Versus- Balaji Paper & Newsprint Pvt.Ltd.	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Abhishek Sekdar For Neekdar
operational 09/10/17
creditor

Anuj Singh
A.R. Singh

ORDER

Corporate
Debtor

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor submitted that he may be given time for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the operational creditor.

List on 23/10/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)